

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-399/ND/2024

IN THE MATTER OF:

M/s. Inspired Consultancy Services Pvt. Ltd.

.....Applicant

Vs.

M/s. MDG Consultants and Engineers Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 19.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Sahil Yadav, Adv.

For the Respondent :

ORDER

This is a petition filed under Section 9 of IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Operational Creditor. Issue notice to the Respondents for filing their response and appearance. Notice be issued by all means and proof of service be filed. List the matter on **29.08.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)